

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

14/08/2020

O.A./260/268/2020

RABINDRA KUMAR BEURA  
-V/S-  
BHARAT SANCHAL NIGAM LIMITED

ITEM NO:3

FOR APPLICANTS(S) Adv. : Mr. P. K. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. K. C. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for the applicant and respondents through VC. Learned counsel for the respondents submitted that the applicant has been retained in his present place of posting till 30.09.2020 vide order dated 04.08.2020. He further submitted that in view of the latest development, the OA has become infructuous.</p> <p>In view of the above submissions, the OA is disposed of being infructuous.</p> <p>Copy of the order to learned counsel of both the sides.</p> <p>Parties may take appropriate follow up action on the basis of the order which will be uploaded on the website.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>